NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

TCP 406

PETITION NUMBER

: TCP/406/ (IB)/2017

NAME OF THE PETITIONER(S)

: WORLD WIDE LOGISTICS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: TECEL INTERNATIONAL PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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REPRESENTATION BY WHOM

or felled

ORDER

Counsel representing both the parties are present. Counsel for petitioner present filed vakalat. Counsel for respondent submitted that he has already filed counter in the matter. For hearing submissions of both the counsel, time extended at request. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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